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भारत 2023 INDIA
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आजादी का
अमृत महोत्सव



Fair Competition
For Greater Good

भारतीय प्रतिस्पर्धा आयोग

COMPETITION COMMISSION OF INDIA

9th Floor, Office Block - 1,
Kidwai Nagar (East), New Delhi - 110023,
Ph. : +91-11-24664100, Fax : +91-11-20815022

F. No. A-12011/1/2024-HR

Dated: 26th February, 2024

OFFICE MEMORANDUM

Sub: Filling up of posts in the Competition Commission of India on deputation basis.

The Competition Commission of India invites applications for filling up of various posts as mentioned below on deputation on foreign service terms basis. The details of the posts along with eligibility criteria, educational qualification/experience etc. required for each category of the post are given in the enclosed **Annexures I & II.**

S.N	Name of posts	No. of posts @	Pay Level (7 th CPC)
A	<u>Professional Staff:</u>		
1.	Adviser (FA)	01	Level 14 (Rs.144200-218200)
2.	Adviser (Law)	01	Level 14 (Rs.144200-218200)
3.	Director (Law)	01	Level 13A (Rs.131100-216600)
4.	Director (Eco.)	01	Level 13A (Rs.131100-216600)
B	<u>Admn. Staff:</u>		
1.	Jt. Director (IT)	01	Level 13 (Rs.123100-215900)
2.	Private Secretary	01	Level 7 (Rs.44900-142400)

@ The vacancies are liable to change without notice.

2. Applicants must be employees of Central or State Governments, Governments Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.

3. The appointment will be made on deputation on foreign service terms basis for an initial period of three years, which may be extended depending upon availability of the post and work requirements. The appointment on deputation basis will be governed by the instructions issued by DOPT vide OM No.6/8/2009-Estt.(Pay II) dated 17.06.2010, as amended from time to time, as well as by GoI Notification No. GSR 670 (E) dated 14.09.2009, as amended from time to time regarding conditions of service of Officers and other employees of CCI. The maximum age limit for appointment on deputation basis, except for the posts of Advisers, shall be not exceeding 56 years as on the closing date of receipt of applications by CCI. In respect of the posts of Advisers, the maximum age limit for appointment on deputation basis shall be not exceeding 58 years as on the closing date of receipt of applications by CCI.

....2/-

[Handwritten Signature]

DR (IT)

[Handwritten Signature]
Ru
7/3/2024

4. The prescribed age limit and other eligibility conditions (as per **Annexure-I & II**) should be fulfilled by the applicants as on the closing date and time prescribed for receipt of applications in CCI.

5. Apart from basic pay, the post carries DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. The fixation of pay/deputation (duty) allowance shall be governed by instructions issued by DOP&T from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the Officers of CCI. The CCI is an eligible office for allotment/retention of Govt. accommodation from General Pool.

6. Applications, complete in all respects, of eligible and willing candidates whose services can be spared immediately on selection, may be forwarded, through proper channel, in the prescribed Pro-forma as per **Annexure-III**, together with all necessary documents i.e. Cadre Clearance, Vigilance Clearance, Integrity Certificate, along with attested copies of upto-to-date APARs of last five years, so as to reach the **Jt. Director (HR), Competition Commission of India, 9th Floor, Office Block-1, Kidwai Nagar (East), New Delhi-110023** latest by **25th April, 2024 (5:00 P.M.)**.

7. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and Certificate from the Employer shall be summarily rejected. Applications which are received after the prescribed date and time i.e. **25th April, 2024 (5:00 P.M.)** will not be considered.

8. The Commission takes no responsibility for any delay in receipt of application or loss thereof in postal transit. Therefore, the applicants must ensure that their application, complete in all respects, should reach CCI through proper channel by the last date and time prescribed for receipt of applications.

9. Canvassing in any form will disqualify the candidate.

10. No TA/DA shall be payable in case a candidate is called for an interaction with the Selection Committee constituted for the post.

11. The Commission reserves the right not to fill any or all the above vacancies.

12. This may kindly be given wide publicity.



(Ramesh Chand)
Joint Director (HR)

Encl: As above.

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
2. The Establishment Officer & Additional Secretary, Department of Personnel and Training, North Block, New Delhi - 110001 with the request to kindly get this O.M. placed on the DOPT website for giving it wide publicity.
3. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this O.M. placed on the DOPT website for giving it wide publicity.
4. All the Ministries/Departments/Organizations of the Government of India/ Universities/ Research Institutions / High Courts / Supreme Court / Autonomous/ Statutory Bodies, etc. as per list.

Qualification for Deputation – Professional Staff

Sl. No	Name of Post & Stream, Pay scale/Pay level	Qualification Requirements	No. of Posts
1.	<p>Adviser (Financial Analysis)</p> <p>Level 14 (Rs.144200-218200)</p> <p>[Pre-revised scale: PB4+ GP Rs.10000]</p>	<p>Essential: Officers from the All India Services or Central Civil Services Group 'A' or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. with a Master's Degree in Commerce or Master's Degree in Business Administration (Finance) or Chartered Accountant or Company Secretary or Cost and Works Accountant and working in analogous post or grade or four years' experience in the grade pay of Rs.8900 (revised Pay Level 13A) or eight years in the grade pay of Rs.8700 (revised Pay Level 13) on regular basis and should have at least ten years' experience in the relevant field.</p> <p>Desirable: Experience in Financial Analysis related to Competition issues.</p>	01
2.	<p>Adviser (Law)</p> <p>Level 14 (Rs.144200-218200)</p> <p>[Pre-revised scale: PB4+ GP Rs.10000]</p>	<p>Essential: Officers from the All India Services or Central Civil Services Group 'A' or Indian Law Service or Indian Company Law Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions or Judicial Institutions etc. with Bachelor's Degree in Law from a recognised university and working in analogous post or grade or four years' experience in the grade pay of Rs.8900 (revised Pay Level 13A) or eight years in the grade pay of Rs.8700 (revised Pay Level 13) on regular basis and should have atleast ten years' experience in the relevant field.</p> <p>Desirable: Experience in Competition Law.</p>	01
3.	<p>Director (Law)</p> <p>Level 13 A (Rs.131100-216600)</p> <p>[Pre-revised scale: PB4+ GP Rs.8900]</p>	<p>Essential: Officers of the All India Services /Central Civil Services Group 'A' or Indian Law Service or Indian Company Law Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions having Bachelor's Degree in Law from a recognised university and working in analogous post or grade or four years' experience in the grade pay of Rs.8700 (revised Pay Level 13) or ten years in the grade pay of Rs.7600 (revised Pay Level 12) or equivalent.</p> <p>Desirable: Experience in Competition Law.</p>	01
4.	<p>Director (Eco.)</p> <p>Level 13 A (Rs.131100-216600)</p> <p>[Pre-revised scale: PB4+ GP Rs.8900]</p>	<p>Essential: Officers of the All India Services or Central Civil Services Group 'A' or Indian Economic Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. having a Master's Degree in Economics and working in analogous post or grade or four years' experience in the grade pay of Rs.8700 (revised Pay Level 13) or ten years in the grade pay of Rs.7600 (revised Pay Level 12) or equivalent.</p> <p>Desirable: Experience in Competition Law.</p>	01

Qualification for Deputation - Administrative Staff

Sl. No	Name of Post & Stream, Pay scale/Pay level	Qualification Requirements	No. of Posts
1.	Joint Director (Information Technology) Level 13 (i.e. Rs.123100-215900) [Pre-revised scale: PB 3+ GP Rs.8700]	Essential: An Information Technology professional working in the National Informatics Centre or any other Government Organization with Bachelor's Degree in Computer Science or Computer Applications or equivalent or Master's Degree in Computer Science or Computer Applications or equivalent with five years' experience in the grade pay of Rs.7600 (revised Pay Level 12) or ten years in the grade pay of Rs.6600 (revised Pay Level 11) or equivalent.	01
2.	Private Secretary Level 7 (i.e. Rs.44900-142400) [Pre-revised scale: PB2 + GP Rs.4600]	Essential: Officers holding the post of Stenographer under the Central Government or State Government or Public Sector Undertaking or Autonomous Organisation or Regulatory Body and: (i) holding analogous posts on regular basis in the parent cadre or department; or (ii) Stenographers Grade-I in the Pay Band 2 (Rs.9300-34800) with grade Pay of Rs.4200 (revised Pay Level 6) with five years regular service in the grade.	01

FORMAT OF APPLICATION

Copy of passport size
photograph to be
pasted here

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For (Separate applications may be submitted for separate posts)					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Status of your present employer (Pl. specify whether Central Govt./State Govt./Autonomous/ Statutory Body/ PSU/ University/Judicial Institution/others)					
7.	Initial date of appointment in Govt. service					
8.	Office address with Telephone No. & email					
9.	Residential Address with Telephone No. & email					
10.	Present post held, along with Pay Level and present Basic Pay/ Pay Scale/Pay Band and Grade Pay of the post held					
11.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)

12.	Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)						
Qualification/Experience required				Qualification/Experience possessed by			
Essential:				Essential:			
A) Qualification				A) Qualification			
B) Experience				B) Experience			
Desirable				Desirable			
A) Qualification				A) Qualification			
B) Experience				B) Experience			
13.	Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):						
	Name of Office/ Instt./ Organisation	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	Scale of Pay i.e. Pay Level/ Pay Band and Grade Pay#	Nature of Duties
			From	To			
14.	Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):						
15.	Nature of present employment i.e. Permanent / Ad-hoc / Temporary)						
16.	In case the present employment is held on deputation, please state: a) The date of initial appointment. b) Period of appointment with address c) Name of the parent office /organisation.						

17.	Details of training undergone:	
18.	Details of proficiency in computer:	
19.	Any other information, applicant wants to furnish:	
20.	Please state briefly how you find yourself best suitable for the post applied for:	

Applicants not holding the post in the new Pay Matrix Pay scales/Pay Band & Grade Pay pertaining to Central Government should indicate the equivalence of their pay scale vis-a-vis the Central Government's pay scales and also furnish supporting documents in this regard.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

(Signature) _____

Place:

Name: _____

Date:

(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. _____
- (ii) That his / her integrity is certified
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature _____

Name and Designation _____

Tel. No. _____

Office Seal

Place :

Date :

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.

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